

**राष्ट्रीय हरित अधिकरण/ National Green Tribunal**  
**प्रधानन्यायपीठ/ Principal Bench**  
**फरीदकोट हाउस, कॉपरनिकस मार्ग/ Faridkot House, Copernicus Marg**

NGT/PB/16/Circular/Admin/2016/166

27<sup>th</sup> February, 2020

In continuation to the previous Advertisement dated 02/01/2020 and 05/02/2020, it is proposed to fill up the posts in respect of Deputy Registrar and Assistant Registrar in the NGT, WZB, Pune on deputation basis. Applications from willing and eligible candidates are invited as per the following details:

Sl. No	Name of the Post	Place of Posting	Level in pay Matrix
1.	Deputy Registrar – 01(one)	Pune	Level- 12 (Rs. 78800-209200/-) as per 7 <sup>th</sup> CPC
2.	Assistant Registrar- 01 (one)		Level -11 (Rs. 67700-208700/-) as per 7 <sup>th</sup> CPC

**Educational qualification & Criteria for Deputy Registrar :** In case of Deputation: Officers possessing a Bachelor's Degree in law from Recognized University and holding:

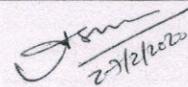
- a) Analogous post on regular basis in the central Government or State Government or courts or Tribunals; or
- b) Post in Central Government or State Government or courts or Tribunals, with five year regular service in pay band – 3, Rs. 15600-39100/- with Grade Pay of Rs. 6600/-i.e. level -11 in the pay Matrix.

**Note 1:** The Departmental Officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion.

**Note 2:** Period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily be three years. The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of application.

**Educational qualification and criteria for Assistant Registrar:** In case of deputation, officers possessing Bachelor's Degree in law from Recognized University and holding:

- a) Analogous post on regular basis in the Central Government or State Government or Courts or Tribunals; or
- b) Post in Central Government or State Government or Courts or Tribunals, with 5 years' regular service in the pre-revised pay-band-2, Rs. 9300-34800/- with the Grade Pay of Rs. 5400/-, i.e., Level-9 in pay-matrix or 6 years of regular service in the Grade Pay of Rs.4800/-, i.e., Level 8 in the pay-matrix or 7 years of regular service in the Grade Pay of Rs.4600/-, i.e. Level 7 in the pay-matrix or 10 years

  
27/2/2020

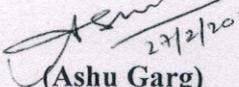
of regular service in the Grade Pay of Rs.4200/-i.e., Level 6 in the pay-matrix.

**Note 1:** The Departmental officers in the feeder category who are in the direct line of promotion shall not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion.

**Note 2:** Period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or department of the Central Government shall ordinarily be three years. The maximum age limit for appointment by deputation shall not be exceeding 56 years as on the closing date of receipt of application.

(Please refer GSR 1362(E) dt. 2.11.2017 of MoEF&CC, Govt. of India, notification which is available on the NGT's website [www.greentribunal.gov.in](http://www.greentribunal.gov.in))

- The Competent Authority reserves the right either to fill up the post or may not proceed for appointment without assigning any reason thereof.
- The general terms and conditions of deputation in terms of OM dated 17.06.2010 as amended thereof from time to time shall be followed as notified by DoPT, Government of India.
- Interested persons may submit their application in the prescribed proforma (enclosed) along with relevant documents towards educational qualifications, experience along with copies of ACR's of the last 5 years, vigilance clearance, integrity certificate etc. addressed to the **“Registrar General, National Green Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi-110001** through proper channel on or before **16/03/2020**. **The applicants who have already applied against the previous advertisement need not apply again.**

  
27/2/2020  
(Ashu Garg)  
Registrar General

Copy to:

1. PPS to Hon'ble Chairperson, NGT
2. PA to Hon'ble Judicial and Expert Members
3. Registrar General's of all the High Courts
4. Economic Advisor (P&L Div.), MoEF & CC, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-110003/ Pay & Accounts Officer, MoEF & CC, New Delhi (with a request to circulate and upload in the website and also to forward to DoPT for circulation)
5. PA to Ld. Registrar General, NGT, PB, New Delhi
6. Ld. Registrar of all Zonal Benches (Pune/ Bhopal/Kolkata/Chennai) to display in the Notice Board
7. Ld. Deputy Registrar (Judicial)
8. Assistant Registrar (Admin.)
9. Computer Section (for uploading on NGT website)
10. Guard file

**NATIONAL GREEN TRIBUNAL(PRINCIPAL BENCH)**

**Faridkot House, Copernicus Marg, New Delhi-110001**

**APPLICATION FORM FOR APPOINTMENT ON DEPUTATION BASIS**

(Proforma for application for the post advertised on Deputation basis)

**Note:** (i) *The application should be forwarded through proper channel/ the concerned department, with copies of the ACRs and Vigilance Clearance Certificate, signed by the Competent Authority, given at the end of the application form.*

(ii) *Incomplete, unsigned, and the applications received not on prescribed proforma and after the last date of receipt of applications shall be rejected summarily, without any notice to the candidate.*

Post Applied For.....

1. Name  
(in block letters)

: .....

2. Fathers Name

: .....

3. Postal Address

: .....

: .....

: .....

Contact No.  
(Mobile & Landline)

: .....

4. Permanent Address

: .....

: .....

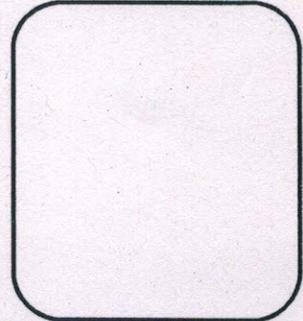
: .....

(Alternative Contact No.)

: .....

5. E-mail id

: .....



6. Fax No. : .....

7. Date of Birth : .....

(Mention age as on

16-03-2020

Years

Months

Days

8. Date of Superannuation : .....

9. Present Post : .....

10. Present Pay Band/  
Grade Pay : .....

**11. Educational Qualification:**

Exam Passed	Board/ University	Year of Passing	Duration	Subjects	Percentage

**12. Professional Qualification:**

Exam Passed	Board/ University	Years of Passing	Duration	Subjects	Percentage

13. Details of employment in chronological order (if needed, enclose a separate sheet duly authenticated by your signature in the format given below):

Office/Instt./ Organisation	Post held	Period		Nature of appointment (Regular/Ad hoc/Deputation)	Scale of Pay/Basic Pay/Pay Band with Grade Pay*	Nature of Duties
		From	To			

*\*Applicants not holding the posts in Pay Band/Grade Pay as per Central Government pay scale should indicate the equivalent pay scale vis-à-vis Central Government pay scales (with proof)*

14. In case the present employment is held on deputation, please state

a) The date of initial employment : .....

b) Period of appointment on deputation with address: .....  
 .....  
 .....

c) Name of parent office/organization to which you belong  
 .....  
 .....

15. Whether belong to SC/ ST/ OBC/ PH/ Ex-Serviceman : .....

16. Any Other Information .....

.....

**DECLARATION**

17. I solemnly declare and affirm that the information given above is correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or ineligibility being detected before or after the interview/ selection/ engagement, my candidature may be treated as cancelled and, I shall be liable for any action, as the Tribunal may deem fit and proper.

18. That I fulfil the requisite conditions in terms of age, Pay Band & GP, regular service, and other qualification for the post applied for i.e. ....

Date:.....

(Signature)

Place:.....

**Recommendation of competent authority**

- (i) Service particulars furnished by the applicant are verified from service records and are found correct. Attested copies of ACRs for the past five years are annexed.
- (ii) There is no vigilance case pending or contemplated against the officer.
- (iii) If the officer is selected, he/she shall be relieved within 15 days of receipt of appointment letter.

(Signature of competent authority)